

**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 26.06.2020**

1st Session	2nd Session
Arguments/Hearing	Arguments/Hearing
1. CC. 8363/2018	1. PCR.357/2019
2. CC. 5218/2017	2. Cr.214/2014
3. CC. 3544 /2016	
4. CC. 11024/2018	
5. CC. 7087/2013	
6. CC. 3918/2020	
7. CC. 2673 /2020	
8. Cr. 138/2020	
9. Cr. 80/2020	
10. Cr. 4/2020	

**Sd/-
Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnataka.